

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.07.2020 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|--|------------------------|-------------------------|
| 1. | Comp. App. (AT) (Ins) No. 590 of 2020 | Bank of India & Ors. Vs. Ferro Alloys Corporation Ltd. Through Bhuban Madan | Sudhir Bisla | Malak Bhatt |
| 2. | Comp. App. (AT) (Ins) No. 592 of 2020 | Rajendra Bhai Panchal Vs. Jay Manak Steels Pvt. Ltd. & Anr. | Pallavi Pratap | |
| 3. | Comp. App. (AT) (Ins) No. 596 of 2020 | Ramjee Power Construction Ltd. Vs. Jharkhand Urja Sancharan Nigam Ltd. | Pandey Sangeet Rai | |
| 4. | Comp. App. (AT) (Ins) No. 597 of 2020 | HEC Infra Projects Ltd. Vs. Jyoti Ltd. | | |
| 5. | Competition Appeal (AT) No. 11 of 2020 | Textile Consumers Foundation Vs. Competition Commission of India & Anr. | M M Sharma | M M Sharma |

For Admission (After Notice)

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|----|---------------------------------------|---|-------------------|---|
| 6. | Comp. App. (AT) (Ins) No. 449 of 2020 | Punjab National Bank Vs. Amrit Hatcheries Pvt. Ltd. With | Ankur Mittal | Dhruv Surana |
| 7. | Comp. App. (AT) (Ins) No. 504 of 2020 | Haldiram Incorporation Pvt. Ltd. Vs. Amrit Hatcheries Pvt. Ltd. | Abhay Gupta | Jayant Mehta |
| 8. | Comp. App. (AT) (Ins) No. 519 of 2020 | Rajnish Jain, Promoter Stakeholder and Managing Director of Suspended Board of Directors Vs. BVN Traders & Ors. | Gautam Singh | Anupam Tiwari |
| 9. | Comp. App. (AT) (Ins) No. 565 of 2020 | Prashant Goyal Suspended Director, Baldeo Metals Pvt. Ltd. Vs. Tata Capital Financial Services Ltd. & Anr. | Gaurav Srivastava | Savyasachi K. Sahai-R1 Dhiren Shah-R2(IRP) |

For Hearing

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|------------|---|---|--------------|------------------------|
| 10. | Comp. App. (AT) (Ins) No. 183 of 2020 | Jagdish Prasad Sarda Vs. Allahabad Bank | S.Nandakumar | Abhishek Sharma- R1 |
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12:30 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Mr. Justice Venugopal M., Member (Judicial)

For Hearing

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---|---|-------------------------------|--------------------------------|
| 1. | I.A. No. 811, 917 & 1587 of 2020 in Comp. App. (AT) (Ins) No. 1434 of 2019 Part Heard | Action Barter Pvt. Ltd. Vs. Srei Equipment Finance Ltd & Anr. | Ankit Kohli | Saikat Sarkar |

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By the order of Hon'ble Acting Chairperson**-sd/-****Registrar**